

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

O.A./62/00529/2021

This the 25th day of **March**, 2021

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)

Suraiya Rasool, Age 30 yrs., W/o Qazi Abid Ali, R/o F8 Government Quarters Jawahar Nagar, Srinagar.

.....Applicant
(Advocate: Mr. Shafaqat Nazir)

Versus

1. Government of J & K through Commissioner/Secretary to Govt. School Education Department, Civil Sectt. Srinagar/Jammu. Pin Code-180001.
2. Director School Education Kashmir, Srinagar. Pin Code 190001.
3. Chief Education Officer, Srinagar. Pin Code-190001.
4. Principal Govt. Higher Secondary School, Jawahar Nagar, Srinagar. Pin Code 190008.

.....Respondents
(Advocate:- Mr. Sudesh Magotra, D.A.G.)

O R D E R [O R A L]

Hon'ble Mr. Rakesh Sagar Jain, Member (J):

At the outset, learned counsel for the applicant submits that the respondents may be directed to consider the case of applicant for release of salary within a stipulated period of time.

2. Looking to the arguments of learned counsel for the applicant, the O.A. is disposed of with a direction to the respondents to consider the case of applicant for disbursement of salary in accordance with rules and regulations and provided there is no impediment in releasing the salary within a period of two weeks from today. While deciding the case of the applicant, the respondents will consider the O.A. as representation.

3. It is made clear that we have not expressed any opinion on merits of the case while disposing of the present OA.

4. No order as to costs.

(ANAND MATHUR)
MEMBER (A)

(RAKESH SAGAR JAIN)
MEMBER (J)

/M.M/